NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 88/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE PARTIES: Mr. Satish Kisanlal Agarwal & Ors.

V/s.

M/s. Supreme Transport Organisation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 & 235 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Lakshnu Gu	rung, Advocate for P.I. P.24P-3	- Typury
	Rakeph Ic, s	ingh Advocate for P-4	Haven gh

ORDER

C.P. No. 88/235,397-398/CLB/MB/MAH/2015

At request of the parties, list this matter on 24.03.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial).